

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Jammu, 11Th January, 2023

S.O 29.—In exercise of the powers conferred by sub section (1) of section 22 of the National Investigation Agency Act, 2008 and in partial modification of notification S.O 68 of 2020 dated 25-02-2020, Government hereby notifies the following Courts as Special Courts for the districts shown against each for the purpose of trial of offences under the Unlawful Activities Prevention Act, 1967:

S.No.	Name of the Court	Jurisdiction
1.	Additional Sessions Judge (TADA/POTA), Srinagar.	Districts Srinagar and Ganderbal
2.	Additional District and Sessions Judge, Anantnag	District Anantnag
3.	Additional District and Sessions Judge, Baramulla	District Baramulla
4.	Additional District and Sessions Judge, Pulwama	Districts Pulwama and Budgam.
5.	Additional District and Sessions Judge (Fast Track Court), Kulgam	Districts Kulgam and Shopian.
6.	Additional District and Sessions Judge, Bandipora	Districts Bandipora and Kupwara.

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)

Secretary to Government

Dated. 11-01-2023.

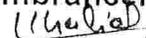
No: Law-Jud/128/2022-10.

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary) Home Department. U.O. case is also returned herewith.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Jammu. This is with reference to his letter No. 45235/RG/GS dated 31-12-2022.
4. Additional Sessions Judge (TADA/POTA), Srinagar.
5. Additional District and Sessions Judge, Anantnag/Baramulla/Pulwama/ Kulgam/ Bandipora.
6. District Magistrate, Srinagar/Anantnag/Baramulla/Pulwama/Budgam/Kulgam/ Shopian/ Bandipora /Kupwara.
7. Sr. Superintendent of Police, Srinagar/Anantnag/Baramulla/Pulwama/Budgam/Kulgam/ Shopian/ Bandipora /Kupwara
8. Director, Archaeology, Archives and Museums, J&K, Jammu.
9. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
10. Private Secretary to Secretary to Government, Department of Law, Justice and P.A. for information of Secretary.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.


11-01-23

(Reyaz Ali Bhat)
Assistant Legal Remembrancer


11-01-2023.